

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).32757/2009

M/S MEKASTER TELEMATICS LTD.

Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS.

Respondent(s)

(With appln(s) for directions, impleadment as party respondent and prayer for interim relief))

Date: 18/01/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rajesh Srivastava, Adv.

For Respondent(s)

Mr. Ajay Sharma, Adv.

Mr. A.P. Sahay, Adv.

Mr. Himanshu S., Adv.

UPON hearing counsel the Court made the following
O R D E R

Office report shows that file has been sent to list an application for impleadment before the Hon'ble Judge in Chamber. List Thereafter.

(SUNIL THOMAS)
Registrar